

[Shri Balgovind Verma]

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification.

[Placed in Library. See No. LT-9926/75].

- (2) A copy of the Industrial Disputes (Central) Amendment Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 931 in Gazette of India dated the 26th July, 1975, under sub section (5) of section 38 of the Industrial Disputes Act, 1947.

[Placed in Library. See No. LT-9927/75]

11.03 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE

MINUTES

SHRI S. M. SIDDAYYA (Chamarajanaagar): I beg to lay on the Table Minutes of the Twenty-third sitting of the Committee on Absence of Members from the Sittings of the House, held during the current session

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

MR. SPEAKER: The Committee on Absence of Members from the sittings of the House in their Twenty-second Report have recommended that leave of absence be granted to the following Members for the period from 21st July to the 4th August, 1975, as indicated in the Report:

- (1) Shri Morarji R. Desai
- (2) Shri M. T. Raju.

- (3) Shri Madhu Dandavate
- (4) Shri P. V. G. Raju
- (5) Shri Bibhuti Mishra
- (6) Shri Ram Dhan
- (7) Shri Samar Guha
- (8) Shri Shyamnandan Mishra
- (9) Shri Narendra Singh
- (10) Shri Noorul Huda

Is it the pleasure of the House that leave as recommended by the Committee may be granted?

SEVERAL HON. MEMBERS: Yes.

MR. SPEAKER: The leave is granted. The Members will be informed accordingly.

11.05 hrs.

SALARIES AND ALLOWANCES OF MEMBERS OF PARLIAMENT (AMENDMENT) BILL*

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K RAGHU RAMAIAH): Sir, I beg to move for leave to introduce a Bill further to amend the Salaries and Allowances of Members of Parliament Act, 1954.

MR. SPEAKER. The question is. ...

SHRI MOHAN DHARIA (Poona): Why don't you suggest deletion of Direction 19B of Directions by the Speaker? This should not happen every day.

MR. SPEAKER: It is nothing very serious; it is not that something wrong will happen. Both Mr. Raghu Ramaiah and myself want to give a gift to you all today. It happens to be the birthday of both of us.

SOME HON. MEMBERS: Congratulations to both of you.

*Published in Gazette of India Extraordinary, Part II, section 2, dated 6-8-1975.